

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 42

Dated Guwahati, the 30th October, 2017

In supersession of earlier Notification No. 73 dated 14.12.2016 and pursuant to the directions of the Hon'ble Supreme Court of India passed in *Writ Petition (Civil) No. 454 / 2015* vide Judgment dated 12.10.2017, Hon'ble the Chief Justice has been pleased to constitute the "***Committee for Designation of Senior Advocates***" with the following Members:

	NAME OF THE HON'BLE JUDGES / MEMBERS
<i>Committee for Designation of Senior Advocates.</i>	<p>1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice A.K. Goswami</p> <p style="text-align: center;">MEMBERS</p> <p>4. Advocate General of the respective States of Assam, Nagaland, Mizoram and Arunachal Pradesh. 5. One Member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by Members mentioned at Sl. Nos. 1, 2, 3 and 4.</p> <p>N.B. <i>The Members indicated at Sl. Nos. 4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</i></p>

By Order,

Sd/- R. Phukan,
REGISTRAR GENERAL

Memo No. HC. III - 50/2016/ 5136 / G, Dated 30th October, 2017
Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Ghy.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
4. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.


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6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
14. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
15. The System Analyst, Computer Section, Gauhati High Court, Guwahati, for *uploading this Notification in the website of Gauhati High Court.*
16. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

30-10-17

 24/10/17